NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 11.09.2019 (WEDNESDAY) <u>COURT OF CHAIRPERSON</u> <u>10: 30 AM</u>

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical). For Orders

S. No.	Case No.	Name of the parties	Counsel for	Counsel for			
			Appellants	Respondents			
1.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	Abhinav Bhatia			
2.	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15			
3.	Comp. App. (AT) (Ins) No. 650 of 2019	Alchemist Asset Reconstruction Company Ltd. Vs. Sima Hotels & Resorts Ltd.	Gayatri Gulati	Arvind Kr. Gupta			
4.	Comp. App (AT) (Ins) No. 847 of 2019	Girish Agarwal. Vs. Lavis Signature panel Pvt Ltd.	Rajiv Shukla	Syed Sarfaraz Karim-RP			
5.	Comp. App (AT) (Ins) No. 848 of 2019 & I.A. 2711 of 2019	Sovereign Developers and Infrastructure Ltd. Vs. Phoenix ARC Pvt Ltd. & Anr.	Rajiv Singh				
6.	Comp. App. (AT) (Ins) No. 876 of 2019	Sanjay Kumar Ruia. Vs. Catholic Syrian Bank Ltd & Anr.	Vijay Nair				
7.	Comp. App. (AT) (Ins) No. 879 of 2019	Omega Transmission Pvt Ltd. Vs. Techmech Realtors Pvt Ltd & Anr.	Anwesha Saha				
8.	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta				
For Admis	ssion (Fresh Cases)	For Admission (Fresh Cases)					

	9.	Comp. App. (AT)	XL Energy Ltd.	Abhijit Mittal	Anandh K.
		(Ins) No. 907 of	Vs.		
		2019	Khandoba Prasanna Sakhar Karkhana		
			Ltd & Ors.		

10.	Comp. App. (AT) (Ins) No. 920 of 2019	Mansi Oils & Grains Pvt Ltd. Vs. United Bank of India & Anr.	Rajendra Raju Mansinghka	
11.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	
12.	Comp. App. (AT) (Ins) No. 933 of 2019	Acaricide India Pvt Ltd. Vs. VIP Industries.	V. Seshagiri	
13.	Comp. App. (AT) (Ins) No. 934 of 2019	State Bank of India. Vs. Phoenix ARC Pvt Ltd & Ors.	Chintan Chinnappa	
14.	Comp. App. (AT) (Ins) No. 935 of 2019	Tamil Nadu Generation & Distribution Corporation Ltd. (TANGEDCO) Vs. Asset Reconstruction Company (India) Ltd & Ors.	S. Vallinayagam	Chitranshul A. Sinha
15.	Comp. App. (AT) (Ins) No. 936 of 2019	Sreeram E Techno School Pvt Ltd. Vs. Beans and More Hospitality Pvt Ltd, Through R.P Prabhjit Singh Soni.	Rakesh Kumar	
16.	Comp. App. (AT) (Ins) No. 937 of 2019	Ansal Properties & Infrastructure Ltd. Vs. MGF Developments Ltd.	Henna George	Akhil Sachar
17.	Comp. App. (AT) (Ins) No. 938-939 of 2019	Jagwani Group of Industries Pvt Ltd & Anr. Vs. Aryavart Chemicals Pvt Ltd & Ors.	Deepti Grover	
18.	Comp. App. (AT) (Ins) No. 940 of 2019	Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr.	Vikas Mehta	
19.	Comp. App. (AT) (Ins) No. 941 of 2019	Goodwill Tracon Pvt Ltd. Vs. Oriental Bank of Commerce & Anr.	Shakeel Ahmed	
20.	Comp. App. (AT) (Ins) No. 942 of 2019	Reliance Industries Ltd. Vs. Ajay Joshi & Anr.	Roopali Singh	
21.	Comp. App. (AT) No. 242 of 2019	Ashok Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors.	Vivek Malik	
22.	Comp. App. (AT) No. 243 of 2019	Axcestrack Software Solutions Pvt Ltd. Vs. Harman Singh Arora & Ors.	Naveen Dahiya	

For Admission (After Notice)

23.	Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakanshan Sahay	Saurabh Jain-R2
24.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmeds	Ayush Sharma
25.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma
26.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
27.	Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	P.R. Raman-R1 K.S. Mahadevan- R2 Nidhi Saini
28.	Comp. App. (AT) (Ins) No. 642 of 2019	P.M. Mahendran Vs. Tharuvai Ramachandran Ravichandran & Ors.	R. Prabhakaran	Priyanka Ghorawat-R2 Jurtine George-RP
29.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd. With	Pankaj Bhagat	Abhishek Anand- RP
30.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishk Anand- RP Vikas Sharma-R3
31.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Dattta
32.	Comp. App. (AT) (Ins) No. 794 of 2019	Manish Saxena. Vs. Pushpanjali Realms and Infratech Ltd.	S.N.Gautam	
33.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. Omega Hospitals Pvt Ltd & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
34.	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt Ltd & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

<u>02:00 PM</u>

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Jai Mahal Hotels Pvt. Ltd.	Sayan Ray	Abhishek Rao
	No. 270 of 2018	Vs.		
		Rajkumar Devraj & Ors.		
	Part Heard	With		
2.	Comp. App. (AT)	Rajkumar Vijit Singh & Anr.	Himanshu Vij	Abhishek Rao
	No. 271 of 2018	Vs.		
		Rajkumar Devraj & Ors.		
	Part Heard			
		With		
3.	Comp. App. (AT)	Rambagh Palace Hotel Pvt. Ltd.	Manisha Chaudhary	Abhishek Rao
	No. 329 of 2018	Vs.		
		Rajkumar Devraj & Ors.		
	Part Heard			

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial). For Hearing

Note: The Court will rise at 03:00 PM.

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By Order -sd/-

Registrar